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SLP(C)No. 156 OF 2003
ITEM No.33

Court No. 9

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.156/2003

(From the judgement and order dated 31/10/2002 in CMM 800/00
of The HIGH COURT OF DELHI AT N. DELHI)

ATMA RAM

Petitioner (s)

VERSUS

SHAKUNTALA RANI

Respondent (s)

(With Appln(s). for permission to place addl. documents on record
and with prayer for interim relief)

Date : 22/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. Anupam Lal Das, Adv.
Mr. Mukesh Gupta, Adv.

For Respondent (s)Mr. Sachin Datta, Adv.
Mr.Himinder Lal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.
Stay to continue.

Sarita(Shelly Sengupta)
Court Master